

NATIONAL INTELLECTUAL PROPERTY AWARDS 2021 & 2022

Application Form

Last date for submission of Hard and Soft Copies: **31/08/2022**

Sl. No.	Category of IP Award	Part of Forms
1	Top Indian Individual for Patents Filing, Grant & Commercialization 1(a): Male 1(b): Female 1(c): Child 1(d): Third Gender	Part-I, II, Excel Sheet
2	Top Indian Academic Institution for Patents Filing, Grant and Commercialization	Part-I, II, Excel Sheet
3	Top R & D Institution / Organization for Patents Filing, Grant & Commercialization	Part-I, II, Excel Sheet
4	Top Public Limited Company/ Private Limited Company for Patents Filing, Grant & Commercialization in India 4(a) : Manufacturing Sector 4(b) : Service Sector	Part-I, II, Excel Sheet
5	Top Indian MSME for Patents Filing, Grant & Commercialization	Part-I, II, Excel Sheet
6	Top Start up for IP Filing, (Grant/Registration) and Commercialization	Part-I, III, Excel Sheet
7	Top Indian Company/ Organization for Designs & Commercialization	Part-I, IV, Excel Sheet
8	Top Indian Company for creating brand in India and abroad	Part-I, V, Excel Sheet
9	Most Popular Geographical Indication (GI) in India in each of the five (05) category	By Public Opinion Poll through Online voting on the official website
10	Best Police Unit (District/Zone in a Commissionerate) for Enforcement of IP in India	Part-I, VI
11	Best Incubator for Nurturing the IP	Part-I, VII

Note: (1) Every Applicant will be required to submit the details of IP filed, granted/registered and/or commercialized etc., in the prescribed format of Excel sheet in addition to the applicable Forms.

(2) In the Category of Top Indian Individual for Patents Filing, Grant & Commercialization, the applicant for patent should be a natural person or in case of joint applicants all should be natural persons.

Sl. No.	Category of Special Citation in IP Award	Parts of Forms
1	Technology and Innovation Support Center (TISC)	Part VIII
2	Patent Information Centre (PIC)	Part IX
3	Institution's Innovation Council (IICs)	Part X
4	Atal Tinkering Laboratories (ATL)	Part XI

C. Whether invention is rural centric? If YES, Please give details in the space below (within 300 words)

Declaration:

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

**To be submitted by applications for Indian start-up
for IP Filing, (Grant/Registration) and Commercialization)**

Indian Start-up for IP Filing, (Grant/Registration) and Commercialization

A : Number of IP applications filed/granted/registered

Calendar Year (January to December)	No. of Application (in INDIA & ABROAD)												
	Patent applications filed in		Patents Granted in		Design Applications filed in		Designs Registered in		Trade Mark application filed in		Trade Marks Registered in		
	India	Abroad	India	Abroad	India	Abroad	India	Abroad	India	Abroad	India	Abroad	
2018													
2019													
2020													
2021													

B: Number of IP Commercialized and value of Turnover thereof:

Calendar year (January to December)	No. of Applications commercialized (in India)					
	Patents (by self)	Patents (licensed/assigned)	Designs (by self)	Designs (licensed/assigned)	Trademarks (by self)	Trade Marks (licensed/assigned)
2018						
2019						
2020						
2021						
Value of Turnover of IP (in INR) through Commercialization including fund raising as specified						
Calendar year (January to December)	Patents		Designs		Trade Marks	
2018						
2019						
2020						
2021						

Note for Tables A & B:

- Copies of the certificates of Patents/Designs/TM filed/granted/registered, are required to be submitted as claimed by the applicant in Table A.
- List of applications and corresponding turn-over value in tables A & B are to be provided additionally in a separate prescribed excel sheet, failing which provided details will not be considered.
- Proof of value of turn-over must be certified by a Chartered accountant/Company Secretary or Annual Report is to be attached along with the applications for this category.

C. Whether invention is rural centric? If YES, Please give details in the space below (within 300 words)

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Declaration:

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my applications and withdrawal of the award, if awarded at any time.

(Signature)

(Name & Designation of the Applicant/Authorized Signatory)

Part-IV
(To be submitted by all applicants for
category of award relating to Designs and Commercialization)

Indian Company/Organization for Designs Filing, Registration & Commercialization

A. Number of Designs filed & registered in India/foreign country:

Calendar Year (January to December)	2018	2019	2020	2021
1. Filed in India				
2. Registered in India				
3. Filed in foreign country				
4. Registered in foreign country				

B. Details of commercialization of Designs:

Calendar Year (January to December)	2018	2019	2020	2021
5. No. of New articles/products Manufactured in India based on the registered design(s)/value (in INR)	Nos	Nos	Nos	Nos
	Value	Value	Value	Value
6. No. of Designs licensed/assigned and value (in INR) in India	Nos	Nos	Nos	Nos
	Value	Value	Value	Value
7. No. of Designs licensed/assigned and value (in INR) in foreign country	Nos	Nos	Nos	Nos
	Value	Value	Value	Value
8. Quantity/Value (in INR) of registered Designs products exported	Nos	Nos	Nos	Nos
	Value	Value	Value	Value

Note:

- Proof of application filed / registration is required to be submitted, along with this part of the application, by the Applicant as claimed in Table A.
- Details of information in Table A shall be filled in prescribed excel sheet for the purpose of making the application for this category, failing which provided details will not be considered.
- Proof of value mentioned in the above in table B are to be certified by a chartered Accountant/Company Secretary or Annual Report shall be attached along with the application for this category.

Declaration:

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

Part-V
(To be submitted by all applicants for
category of Award relating to Trade Marks)

Top Indian Company for creating Brand in India and Abroad

(A) Number of Trade Marks Applied/Registered in India and Abroad:

Sl. No.	Calendar Year (January to December)	2018		2019		2020		2021	
		Filed	Registered	Filed	Registered	Filed	Registered	Filed	Registered
a-1	No. of Trade Marks filed/Registered in India								
a-2	No. of Trade Marks filed/Registered in Foreign country(ies)								
	(i) Direct filing/Registration								
	(ii) International registration through Madrid System								

(B) Details regarding licensing/commercialization and sales in India and Abroad:

b.	No. of Countries where-	2018	2019	2020	2021
	TM application applied/registered in India				
b-1	Trademark(s) Commercialized/used				
b-2	Trademark(s) licensed				
	Registration abroad/International registration				
b-3	Trademark(s) Commercialized/used				
b-4	Trademark(s) licensed				
c	Details regarding Sales:				
c-1	Sales of goods/rendering of services (in INR) in India in terms of the respective Trademark(s)				
c-2	Sales of goods/rendering of services (in INR) in Foreign Countries in terms of the respective trademark(s)				

Notes for Table A and B:

- Details of the TM applications filed/registered at respective Trade Marks Offices of various countries are required to be submitted as claimed by the applicant.
- Details shall also be submitted in the prescribed excel sheet, failing which the provided details will not be considered.
- Business turnover of the applicant as to the sale of goods/services rendered under his trade Marks shall be submitted as certified by Chartered Accountant/Company Secretary/Annual Report.

Declaration:

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

Part-VI
(To be submitted by applicants for
awards relating to Enforcement of IP)

Award for Best Police* Unit (District/Zone in a Commissionerate) for Enforcement of IP in India

Sl. No.	Parameters	Weightage (%)	Calendar Year (January to December)			
			2018	2019	2020	2021
1	No. of FIR lodge on IP infringement cases	20				
2	No. of Charge-sheet filed against filed FIR as above	25				
3	No. of convictions, if any.	25				
4(a)	No. of raids conducted	15				
4(b)	Value of seized goods etc. (in INR)	<u>15</u>				

Declaration:

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

(* Not below the rank of Deputy Superintendent of Police)

Part-VII
(To be submitted by applicants for awards
relating to Best Incubator for Nurturing the IP)

Award for Best Incubator for Nurturing the IP in India

Sl. No.	Parameters	Weightage (%)	Calendar Year (January to December)			
			2018	2019	2020	2021
1	No. of Start Ups, SMEs being promoted and supported by the incubator	20				
2	No. Companies being supported in marketing by incubator	20				
3	No. of Start Ups, SMEs being provided with licensing support for their Patents by the incubator	20				
4	No. of Start Ups, SMEs being assisted to raise fund by incubator	20				
5	No. of Start Ups, SMEs being provided with office space by incubator	20				

Declaration:

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

Part-VIII
(To be submitted by applicants for awards
relating to Technology and Innovation Support Center)

Details Regarding Contribution for Promotion of IPRs by
Technology and Innovation Support Center (TISC)

1. Name of TISC:

2. Address:

3. Details of Contact -

Person: Name & Designation:

Contact No.:

E-mail ID:

4. Nature of assistance/facilitation/technical/financial help provided by TISC to stakeholders: (Please give details in the space below (within 150 words))

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5. Details of Filing/Grant/Registration of IPRs/IPR Promotion Activities with assistance of the TISC during last 3 years

Sl. No.	Activity Sponsored/Facilitated	Weightage (%)	2018	2019	2020	2021
1.	No. of Patent Applications Filed	5				
2.	No. Patent Applications granted	5				
3.	No. of Design Applications Filed	5				
4.	No. of Design Applications Registered	5				
5.	No. of Trade Mark Applications filed	5				
6.	No. of Trade Mark Applications Registered	5				
7.	No. of workshops/seminars/awareness programmes conducted public training programmes organized	10				
8.	IPR Course introduced in academic institutions	15				
9.	IPR Cells established in academic institutions	10				
10.	Any other activity for IPR promotion undertaken	5				
11.	SOP for IP licensing and commercialisation.	5				
12.	No. of commercialisation deals initiated	10				
13.	No. of commercialisation deals completed	15				

Declaration: The information provided above is true to the best of my knowledge and belief.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

Part-IX
(To be submitted by applicants for awards
relating to Patent Information Centre)

Details to be submitted regarding Contribution for promotion of IPRs by
Patent Information Centre (PIC)

1. Name of PIC:

2. Address:

3. Details of Contact Person:

Name & Designation:

Contact Number:

E-mail id:

4. Nature of assistance/facilitation/technical/financial help provided by PIC to stakeholders: (Please give details in the space below(within 150 words))

5. Details of Filing/Grant/Registered of IPRs/IPR Promotion Activities with assistance of the PIC during last 3 years.

Sl. No.	Activity Sponsored/Facilitated	Weightage (%)	2018	2019	2020	2021
1.	No. of Patent Applications Filed	15				
2.	No. of Patent Applications Granted	10				
3.	No. of Design Applications Filed	10				
4.	No. of Design Applications Registered	5				
5.	No. of Trade Mark Applications Filed	10				
6.	No. of Trade Mark Applications Registered	5				
7.	No. of activities for IPR Promotion, viz., workshops/seminars/awareness programmes/public training programmes	35				
8.	Any other activity for IPR promotion undertaken	10				

Declaration: The information provided above is true to be the best of my knowledge and belief.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

Part-X
**(To be submitted by applicants for awards
relating to Institution's Innovation Council)**

**Details to be submitted regarding Contribution for Promotion of IPRs by
Institution's Innovation Council**

1. Name of Institution's Innovation Council:
2. Address:
3. Details of Contact Person:
 Name & Designation:
 Contact Number:
 E-mail id:
4. Nature of assistance/facilitation/technical/financial help provided by Institution's Innovation Council:
(Please give details in the space below (within 150 words))

5. Details of activities carried out by Institution's Innovation Council during last 3 years

Sl. No.	Activities	Weightage (%)	2018	2019	2020	2021
1.	No. of innovation and entrepreneurship-related activities	20				
2.	No. of identified and rewarded innovations	20				
3.	No. of workshops/seminars/interactions with entrepreneurs, investors, professionals and create a mentor pool for student innovators	20				
4.	No. of Network with peers and national entrepreneurship development organizations	20				
5.	Creation of an institution's Innovation portal to highlight innovative projects carried out by institution's faculty and students	10				
6.	No. of Hackathons, idea competition, mini-challenges etc. Organized with the involvement of industries	10				

Declaration: The information provided above is true to the best of my knowledge and belief.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)

Part-XI
(To be submitted by applicants for awards
relating to Atal Tinkering Lab)

Details to be submitted regarding Contribution by Atal Tinkering Lab

1. Name of Atal Tinkering Lab:
2. Address:
3. Details of Contact Person:
 Name & Designation:
 Contact Number:
 E-mail id:

4. Details of activities carried out by Atal Tinkering Lab during last 3 years in following:

Sl. No.	Activities	Weightage (%)	2018	2019	2020	2021
1.	No. of activities conducted to comprehend STEM (Science, Technology, Engineering, and Math) concepts (Provide separate details)	25				
2.	No. of item contributing towards Infrastructure of lab (Provide separate details)	25				
3.	No. of Facilities such as video conferencing and meeting rooms of each facility (Provide separate details)	25				
4.	No. of activities conducted such as national and regional level competitions, problem-solving workshops, exhibitions, designing and fabrication of products, lectures, and so on (Provide separate details)	25				

Declaration: The information provided above is true to the best of my knowledge and belief.

(Signature)
(Name & Designation of the Applicant/Authorized Signatory)